

shes between man and man is no believer in anything, in any human values.

12.08 hrs.

**ELECTION TO COMMITTEE**

**All-India Council for Technical Education**

[English]

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : Sir, I beg to move :

“That in pursuance of sub-section (4) (j) of Section 3 of the All India Council for Technical Education Act, 1987 the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the All India Council for Technical Education with effect from the date of the issue of notification by the Government in this behalf, for the remainder of the term of the Eighth Lok Sabha.”

MR. SPEAKER : The question is :

“That in pursuance sub-section (4) (j) of Section 3 of the All India Council for Technical Education Act, 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the All India Council for Technical Education with effect from the date of the issue of notification by the Government in this behalf, for the remainder of the term of the Eighth Lok Sabha.”

The motion was adopted.

12.08½ hrs.

**COMMITTEE OF PRIVILEGES**

**Extension of time for presentation of Report**

[English]

SHRI JAGAN NATH KAUSHAL (Chandigarh) : Sir, I beg to move :

“That this House do further extend up to the last day of the first week of the next session the time for the presentation of the Report of the Committee of Privileges in regard to allegation made by Shri K.P. Unnikrishnan, M.P., against the Minister of State in the Ministry of Committee (Shri Priya Ranjan Das Munsri) on 10th December, 1987, during discussion on ‘No Confidence Motion’.”

MR. SPEAKER : The question is :

“That the House do further extend up to the last day of the first week of the next session the time for the presentation of the Report of the Committee of Privileges in regard to allegation made by Shri K.P. Unnikrishnan, MP, against the Minister of State in the Ministry of Committee (Shri Priya Ranjan Das Munsri) on 10th December, 1987; during discussion on ‘No Confidence Motion’.”

The motion was adopted.

12.09 hrs.

**BUSINESS ADVISORY COMMITTEE**

**Fifty fifth Report**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT) : Sir, I beg to move :

“That this House do agree with the Fifth-fifth Report of the Business Advisory Committee presented to the House on the 27th July, 1988.”

MR. SPEAKER : The question is :

“That this House do agree with the Fifth-fifth Report of the Business Advisory Committee presented to the House on the 27th July, 1988.”

The motion was adopted.